

REPORTS OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS

SEVENTH SESSION—SECOND LOK SABHA

Fourty First Report



LOK SABHA SECRETARIAT
NEW DELHI
May, 1959
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**COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

FORTY-FIRST REPORT

(SECOND LOK SABHA)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Forty-first Report.

2. The Committee met on the 7th April, 1959 to consider allotment of time to the Resolutions set down in the List of Business for Saturday, the 11th April, 1959.

3. The Members whose resolutions had been included in the List of Business for the 11th April, 1959 had been invited to present their views on the resolutions before the Committee, but none of them could attend the sitting.

4. The Committee after hearing the members and considering all aspects with respect to each resolution recommend the following time table:—

- | | |
|--------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| (1) Resolution regarding Malpractices in foreign exchange. | Out of total time of 1½ hours allotted to this resolution, 1 minute was taken up on the 28th March, 1959. The balance of 1 hour and 29 minutes would be available on the 11th April, 1959. |
| (2) Resolution regarding Session of Lok Sabha at different places by rotation. | 1½ hours. |
| (3) Resolution regarding Export of Monkeys. | 2 hours. |
| (4) Resolution regarding Colourisation of Vanaspati Ghee. | 2½ hours. |
| (5) Resolution regarding Economic distress amongst political sufferers. | 2½ hours. |
| (6) Resolution regarding Nationalisation of sugar industry. | 2 hours. |
| (7) Resolution regarding Progress of co-operative movement in the country. | 2 hours. |

NEW DELHI;
The 9th April, 1959.
Chaitra 19, 1881 (Saka)

HUKAM SINGH.